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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.2171/1996

New Delhi this the 10th day of October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Babloo S/O Samsuddin,  
Ex. Box Box No.124 N.D.L.S.,  
R/O 1/16, Idgah Katghar,  
Agra (UP).

... Applicant

( By Shri D. B. Goswami, Advocate )

-Versus-

1. Union of India through  
Secretary, Ministry of Railways,  
Govt. of India, New Delhi.
2. A.D.R.M.,  
Central Railway, Jhansi (UP).
3. Senior Divisional Electrical  
Engineer (TRO),  
Central Railway, Division Office,  
Jhansi (UP).
4. Asstt. Electrical Engineer (TRO),  
Central Railway, New Delhi, ... Respondents

The application having been heard on 10.10.1996  
the Tribunal on the same day delivered the  
following :

O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

Applicant challenges an order of the disciplinary  
authority removing him from service, confirmed by  
the appellate authority. Applicant has filed  
Annexure-C revision petition and that is pending  
consideration before second respondent, Divisional  
Railway Manager, Jhansi. The revision petition  
will be treated as properly lodged, considered on  
merits and appropriate orders thereon passed within

four months from today. The revisional authority will do well to pass a speaking order dealing with the contentions raised by applicant. Applicant will furnish a copy of the application and this order to respondent, Divisional Railway Manager, who shall acknowledge the same and applicant will lodge a copy of the acknowledgement before the Registry.

2. Application stands disposed of as aforesaid.

Dated, the 10th October, 1996.

*R.K. Ahoja*  
( R. K. Ahoja )  
Member (A)

*Sankaran Nair*  
( Chettur Sankaran Nair, J. )  
Chairman

/as/